

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 172-173/2021

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

PANKAJ ALIAS BOBBY & ORS.
(For service compliance)

Respondent(s)

Date : 08-07-2024 These appeals were called on for hearing today.

For Appellant(s) Mr. Vishnu Shankar Jain, AOR
Mr. Parth Yadav, Adv.

For Respondent(s)

Mr. B.P.Singh Dhakray, Adv.
Mr. Shakti Singh Dhakray, Adv.
Mr. Kumar Dushyant Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is granted to Respondent Nos. 1 to 5 to file the counter affidavit.

Service is not complete in respect of respondent No. 6.

At this stage Mr. B.P. Singh Dhakray, Ld. Counsel submits that he has already filed the vakalatnama on behalf of respondent No.6. Registry to verify the same. If so four weeks time is granted to file the counter affidavit.

Original Records have been received from the concerned High Court and the Trial Court.

Parties may file additional documents.

List again on 23.8.2024.

SUJATA SINGH
Registrar